

OFFICE OF THE PR DISTRICT AND SESSIONS JUDGE, POONCH

ORDER

No. 204/50

Date 11-5-21

In order to implement the **Preventive Measures to Contain Spread of Corona Virus (COVID -19)** and further in compliance to the Circular No.299 of 2021/RG dated 10.05.2021 issued by the Hon'ble High of J&K at Srinagar whereby ~~and~~ Hon'ble High Court Order No.259 of 2021/RG dated 26.04.2021 is extended upto 31 May 2021, the Judicial Officers of District Subordinate Judiciary have been given liberty to work through Virtual Mode from their respective official residences. So in this backdrop, for remand purposes or for meeting any judicial exigency, the following Judicial Officers in the District shall work as per the roster on virtual mode:-

S.No.	Name and Designation of Judicial Officer	Hearing dates
1.	Sh Madan Lal ,Chief Judicial Magistrate Poonch	11.05.2021 to 14.05.2021 (both days inclusive)
2.	Sh Sarafraz Nawaz, Sub Judge Special Mobile Magistrate ,Poonch	15.05.2021 to 19.05.2021 (both days inclusive)
3.	Mr.Shafiq Ahmed Malik, DMM (T) Poonch	20.05.2021 to 24.05.2021 (both days inclusive)
4.	Mr. Manzoor Ahmed Khan, Sub Judge Surankote	25.05.2021 to 28.05.2021 (both days inclusive)
5.	Ms Shazia Choudhary, Munsiff, JMIC Mendhar	29.05.2021 to 31.05.2021 (both days inclusive)

No. 204-26/PDSJP

Dated 11.5.21

(Ashok Kumar Shavan)
Pr. District and Sessions Judge
Poonch

Copy to :

1. Worthy Registrar General, High Court of J&K Jammu
2. Worthy Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K ,Jammu
3. Worthy Secretary to Hon'ble Mr. Justice Sanjeev Kumar
4. CJM Poonch
5. Sub Judge, Special Mobile Magistrate Poonch
6. Sub Judge ,Surankote
7. DMM (T) Poonch
8. Munsiff, JMIC Mendhar
9. SSP Poonch
10. PP Poonch
11. All APPs
12. President Bar Association, Poonch
13. System Officer, E.Court ,Poonch for uploading the same on official website of District Court Poonch

(Ashok Kumar Shavan)
Pr. District and Sessions Judge
Poonch